

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 545/TT/2014

Subject : Petition for determination of truing up of Fees and Charges for the period 2009-14 block, Fees and charges for the period 2014-19 block for Unified Load Despatch and Communication Scheme (Powregrid portion i.e. communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Southern region for the period 2014-19 block.

Date of hearing : 22.3.2016

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : TamilNadu Electricity Board (TNEB) & 14 others

Parties present : Shri S.S. Raju, PGCIL
Shri Jasbir Singh, PGCIL
Shri M.M Mondal, PGCIL
Shri S.K Venaktesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Anshul Garg, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed for determination of truing up of Fees and Charges for the period 2009-14 block, Fees and charges for the period 2014-19 block for Unified Load Despatch and Communication Scheme (Powregrid portion i.e. communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Southern region.

2. None appeared on behalf of the respondents.
3. The Commission directed the petitioner to submit the following information on affidavit, with an advance copy to respondents by 11.4.2016:-
 - a) Furnish the detailed calculations of weighted average rate of interest for 2009-14 period as well as 2014-19 period. Alongwith documents related to floating rate of interest on loan in case of 2009-14 period.
4. The Commission further directed the petitioner to file the above said information within the specified time. In case, the information is not filed within the said date, the matter shall be decided based on available records.
5. Subject to the above, order in the petition was reserved.

By Order of the Commission
Sd/-
(T. Rout)
Chief (Legal)

